## कालपाव को खोव कर निकालने पर व्यय

28. श्री रामायण राय: [क्या शिक्षा, मंत्री यह बताने की कृपा करेंगे कि केन्द्र सरकार न कालपाव को खोद कर निकालने पर कितना धन व्यय किया ?

शिक्षा तथा स्वास्थ्य श्रीर समाज कल्याण मंत्री (श्री बी0 शंकरानन्द): ६० 17,497/-- (सत्तरह हजार चार सौ श्रीर सत्तानवे रुपये केवल)।

## Drinking Water Scheme

28-A. SHRI P. RAJAGOPAL NAIDU: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether Government have surveyed the tracts in the country where fresh drinking water is not available;
  - (b) if so, the areas; and
- (c) the proposals with Government to solve drinking water problem in the tracts where the underground water contains florine, nitrates and salinity?

THE MINISTER OF WORKS AND HOUSING AND PETROLEUM AND CHEMICALS (SHRI P. C. SETHI): (a) and (b). The surveys for drinking water supply sources are carried out by State Governments only. They investigate not only underground water sources but also surface sources like springs, rivers, lakes etc. With the initiative from the Government of India the State Governments carried out surveys to identify difficult and scarcity villages. The criteria for such villages were:

- (a) Villages where water was not available within a depth of 15 metres or within a distance of 1.6 kilometres;
- (b) Villages which were endemic to cholera of which had problem of quinea-worm infestation;
  - (c) Villages where water was unsafe due to excessive presence of such chemicals as iron, fluorides etc.

As per surveys conducted by the various States about 1.53 lakes such village were identified by 1972.

(c) Provision of drinking water supply is the responsibility of the State Government/Union Territories. Central Government gives grants in aid to States/Union Territories under the Accelerated Rural Water Supply Programme to supplement State's resources and to accelerate progress of coverage of problem villages. The schemes are formulated and implemented by the States in accordance with the priority determined by them,

Under the Accelerated RWSP the following amounts have been given as grant-in-aid to the various states and union territories in the country for implementation of the programme during 1977-78 and 1978-79 and it is estimated that 30,000 problem villages were covered.

1977-78 Rs. 37.65 crores

1978-79 Rs. 59.01 crores

A total plan provision of Rs. 326 crores has been made.

For the current year out of a sum of Rs. 45 crores provided under the Programme about Rs. 45 crores has already been allocated to the various State Governments and Union territories. The question of giving further assistance is under the consideration of the Government of India.

Further, in order to carry out detail investigations and preparation of project details to provide water supply to such villages the Government of India has also given assistance to the establishment of monitording and investigation units in the various states and union territories. The amounts given for such units during 1977-78 and 1978-79 are:

1977-78 Rs. 55.00 lakhs 1978-79 Rs. 97.02 lakhs

The objective at present, is to cover all problem villages identified in 1972, by the end of VI Five Year Plan with the help of the funds under the Central and State Plan funds.